

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No.621/2018

New Delhi this the 6th day of February, 2018

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. K.N. Shrivastava, Member (A)**

Smt. Asha Rani
w/o Shri Neeraj Khanna
R/o T-227-A, Indra Colony Narela Delhi. ..Applicant

(By Advocate: Shri Atul Sharma)

Vs.

1. Deputy Secretary
Delhi Subordinate Service Selection Board
GNCT of Delhi
FC-18, Institutional Area
Karkardooma, Delhi-110092.
2. The Directorate of Education
Through Secretary
Govt. of National Capital Territory of Delhi
Old Secretariat, Delhi-110054. ..Respondents

(By Advocate: Ms. Harvinder Oberoi)

ORDER (ORAL)

Justice Permod Kohli:

The applicant is seeking a direction for applying for the post of Assistant Teacher (Primary) Post Code No.89/17 in response to advertisement No.04/17.

2. Ms. Harvinder Oberoi, learned counsel appears on behalf of respondents on receipt of advance notice.

3. It is admitted case that the last date for submission of on-line applications, which was the only mode of submission of applications, was 31.01.2018. Some of the candidates who sought some kind of relaxation approached this Tribunal before the last date and the Tribunal on consideration issued directions for acceptance of the applications of the applicants. This OA has been filed admittedly after the last date. This Tribunal cannot extend the last date for making application. OA is dismissed.

(K.N. Shrivastava)
Member (A)

(Justice Permod Kohli)
Chairman

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